

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 11.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	New IA (IBC)/1447/2024, New IA (IBC)/1448/2024 in Company Petition IB/364/2022
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Bank of Maharashtra
NAME OF THE RESPONDENT(S)	Mr. Gatpa Srikar
UNDER SECTION	95 of IBC

ORDER

IA (IBC)/1447/2024

This is an application filed to take on record the report on establishment of CoC filed by the Applicant. The same report is taken on record. Accordingly, this application is allowed and disposed of.

IA (IBC)/1448/2024

This is an application filed to take on record the 1st Progress Report. The 1st Progress Report is taken on record. Accordingly, this application is allowed and disposed of.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)